

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/37(CHE)/2024
NAME OF THE PETITIONER(S) : Satish Dabas
NAME OF THE RESPONDENTS : Golben Cashew Products Pvt Ltd & Anr
UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Present: Ld. Counsel Shri. NPS Chawla for the Petitioner.

Heard.

The Petitioner is stated to be holding 62.27% of the total shares in the Respondent No. 1 company. He has alleged the acts of oppression and mismanagement against the Respondents.

Ld. Counsel submits that Respondents have also filed petition against the Petitioner regarding oppression and mismanagement vide CP /124 / 2020 which is coming up for hearing on 05.06.2024.

Petitioner is directed to serve copy of the petition on the Respondents afresh and file Affidavit of Service.

List the petition for appearance / reply on **05.06.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)